GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2948 ANSWERED ON:10.02.2014 FACILITIES TO SOLDIERS Alagiri Shri S. ;Choudhary Shri Harish

Will the Minister of DEFENCE be pleased to state:

- (a) the details of facilities being provided to the Indian soldiers as per their entitlement;
- (b) whether the Government has received any complaint regarding denial of facilities to the soldiers as per their entitlement;
- (c) if so, the details thereof during each of the last three years and the current year;
- (d) the details of action taken against the erring personnel in this regard during the said period; and
- (e) the mechanism put in place by the Government to monitor the complaints of the soldiers in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): All the soldiers are getting facilities as per their entitlement. These facilities are provided to the soldiers by their respective Commands and these are monitored by chain of Command as well as Head Quarters. The facilities include educational concessions, medical facilities, housing facilities on "no profit no loss" basis, CSD facilities, rations, food, oil lubricants, travel related facilities, postal cover, pensionary benefits, retirement gratuity, death gratuity, ex-gratia, leave encashment, Army Group Insurance Fund and benefits to Gallantry awardees.

Complaints, whenever received, are investigated for suitable corrective measures including administrative / disciplinary action against erring personnel by the concerned Commands.